



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**O.A. No.60/1243/2018
M.A. No.60/169/2019**

Date of decision: 17.01.2020

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

HON'BLE MR. MOHD. JAMSHED, MEMBER (A).

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1. Jugdeep Singh, HRMS No.200103088, aged 44 years, S/o Sh. Rameshwar Singh, Lorry Driver, Jind SSA, Haryana-126112. Group C.
2. Dinesh Kumar, HRMS NO.200402271, aged 33 years, S/o Sh. Ram Kumar Sharma, Telecom Technician, Rohtak SSA, Haryana-124001. Group C.

...APPLICANTS

VERSUS

1. Bharat Sanchar Nigam Limited, Corporate Office, 4th Floor, Bharat Sanchar Bhawan, Janpath, New Delhi-110001, through its Chairman-cum-Managing Director.
2. Director (HR), Bharat Sanchar Nigam Limited, Bharat Sanchar Bhawan, Harish Chandra Lane, Janpath, New Delhi-110001.
3. General Manager (Recruitment), Bharat Sanchar Nigam Limited, Corporate Office, Janpath, New Delhi-110001.
4. Chief General Manager Telecom, Bharat Sanchar Nigam Limited, Haryana Telecom Circle, No.107, Mahatma Gandhi Road, Ambala Cantt.-133001.

...RESPONDENTS

PRESENT: Sh. R.K. Sharma, counsel for the applicants.
Sh. Vaibhav Gupta vice Sh. K.K. Gupta, counsel for the respondents.



ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. At the very outset, learned counsel for the applicants submits that applicants will be satisfied if at this stage, direction is issued to the respondents to decide their representation dated 10.9.2018 (Annexure A-16), by dealing with the points raised by them by passing a reasoned and speaking order. Ordered accordingly. Order so passed be duly communicated to the applicants.
2. Let the above exercise be carried out within a period of three months from the date of receipt of a certified copy of this order. M.A. No.60/169/2019 also stands disposed of.
3. Disposal of the O.A. in the above terms shall not be construed as expression of an opinion on the merit of this case. No costs.

(MOHD. JAMSHED)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 17.01.2020.
Place: Chandigarh.

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